

[English]

**Central University, Assam**

6396. SHRI KABINDRA PUR-KAYASTHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether classes in the Central University Assam were to begin from the current academic session;

(b) whether the beginning of the academic session has been delayed;

(c) if so, the reasons therefor;

(d) whether the Government propose to start the classes in some other suitable building pending construction of the Central University;

(e) if so, the details thereof; and

(f) the findings of the Committee that visited the proposed site for the Central University?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) to (e). Do not arise.

(f) The Site Selection Committee constituted by the Department of Education has recommended a site near the Regional Engineering College, Silchar.

**Extension of Guntur-Donakonda Railway Line**

6397. SHRI DATTATRAYA BANDARU: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to

extend the Guntur-Donakonda railway line up to Dronachellam; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Guntur-Donakonda-Dronachellam is already an existing MG line, which is now being converted to B.G.

**Levy Sugar**

6398. SHRIMATI DIPIKA H. TOPIWALA:  
SHRI DILEEPBHAI SANG-HANI:  
SHRI RAMESHWAR PATI-DAR:

Will the Minister of FOOD be pleased to state:

(a) whether Union Government propose to fix the levy sugar quota on the basis of population of the Census of 1991;

(b) if not, the reasons therefor;

(c) whether the State Governments have sought increase in the quota of levy sugar;

(d) if so, whether the Union Government have increased the quota; and

(e) if so, the details thereof, state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No, Sir.

(b) In view of the limited availability of levy sugar, it has not been found possible to update the levy sugar quota based on 1991 census.

(c) Yes, Sir.

(d) and (e). Government have allowed an ad-hoc increase of 5% in the monthly levy sugar allocations of all States/Union Territories from August, 1991. This will continue, for the present, till September, 1992.

**Pollution by Hindustan Alloys  
Manufacturing Company Limited,  
Silvassa**

6399. SHRI RAM KAPSE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the unit of Hindustan Alloys Manufacturing Company Limited, Silvassa was ordered to be shut off on February 27, 1991 and the same was again allowed to be restarted on May 1, 1991; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). Closure orders were issued to Hindustan Alloys Manufacturing Company on February 27, 1991 by the District Administration. The order to restart the factory was given by the Delhi High court on May 1, 1991 on the basis of undertaking given by the Company to the effect that it shall instal the necessary pollution control measures within six months.

**Admission of Students in Minority  
Educational Institutions**

6400. SHRI KESRI LAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are aware of the Supreme Court verdict regarding admission of students in some schools/col-

leges/universities in view of the minority status of these colleges/schools;

(b) if so, the reaction of Government thereto, and

(c) the steps taken by the Government to ensure admission to all students in these institutions?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) and (c). The Judgement is being examined.

[*Translation*]

**Wagons for Maharashtra**

6401. SHRI YASHWANTRAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) the number of wagons demanded and provided in various ones/divisions covering Maharashtra for loading of onion during the last three years;

(b) whether the Government propose to increase the number of wagons in the country for the loading of agricultural produce; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) During the last 3 years, 18,820 wagons were demanded in Maharashtra State for loading of onion. 12,651 wagons were loaded and indents for 6,094 wagons were cancelled.

(b) and (c). Yes, Sir. Every year additional wagons are being procured. In the year 1992-93, nearly 27,500 wagons are